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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.45/BB/2017	-	For appointment of C.A.	230/ 232	Microchip Technology (India) Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Shreyas.A 9036118414 For VGB Associates	Petitioner	
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2)	Sinchana.M.R (9945320087)	ROC/RD	
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Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present. Counsel has filed synopsis. Counsel is directed to offer his comments on the RD report.

List it on 22.11.2017.

  
MEMBER (J)

  
MEMBER (T)